Annexure – 8

Name of the corporate debtor: Usha India Limited; Date of commencement of CIRP: 05/10/2023; List of creditors as on: 11.03.2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in □ crores)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Securities and Exchange Board of India		19.10.2023	3.30	3.30	OC	-	-	No	-	-	-	-	-	
2	Regional Provident Fund Commissioner		20.10.2023	9.60	9.60	OC	-	-	No	-	-	-	-	-	
3	Excise & Taxation Officer (Sales Tax)		31.10.2023	15.28	15.28	OC	-	-	No	-	-	-	-	-	
4	State Industrial Development Corporation of Uttarakhand Ltd (SIDCUL)		05.12.2023	0.004	0.004	OC	-	-	No	-	-	-	-	-	
	Total			**28.184**	**28.184**										